

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-405(PB)/2017**

**IN THE MATTER OF:**

Rainbow Digital Services Pvt. Ltd. .... Applicant/Petitioner  
Vs.  
Shipi Cable Technologies Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

**Order delivered on 13.08.2018**

**Coram:**

**Dr. Deepti Mukesh**  
**Hon'ble Member(Judicial)**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS:-**

For the Petitioner/Applicant : Mr. Ashish Aggarwal & Mr. Gurcharan Singh,  
Advs.  
For the Respondent : Mr. Puneet Singh Bindra, RP

**ORDER**

Matter is being part heard. Place it before the Principal Bench  
for further hearing on 10.09.2018.

Sd/-

**((S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

13.08.2018  
Ritu Sharma

Sd/-

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**